

F.NO. 25/02/2017-NCLT
National Company Law Tribunal
New Delhi

Date:- 27.03.2018

Order

With the approval of the Hon'ble President, NCLT following matters of Court No. I & Court No. II are transferred to Single Bench Court No. IV, New Delhi w.e.f 2nd April, 2018

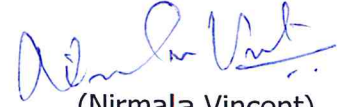
<u>S.No</u>	<u>CP/CA No.</u>	<u>Name of Parties</u>	<u>Section</u>	<u>Next date of hearing</u>	<u>Court</u>
<u>1</u>	(IB)-254(ND)2018	M/s. RMC Ready Mix (India) Vs. Newcon Engineers Pvt. Ltd.	U/s 9 of IBC Code,2016	02.04.2018	Cout II
<u>2</u>	(IB)-262(ND)2018	Kaushik Nandy V/s. M/s. Dsc Ltd.	U/s 9 of IBC Code,2016	02.04.2018	Cout II
<u>3</u>	(IB)-238(ND)2018	M/s. Jai Bhole Steel Works V/s. M/s. Oliver Engineering Pvt. Ltd.	U/s 9 of IBC Code,2016	02.04.2018	Cout II
<u>4</u>	(IB)-240(ND)2018	M/s. Delair India Pvt. Ltd. V/s. The Indure Pvt. Ltd.	U/s 9 of IBC Code,2016	02.04.2018	Cout II
<u>5</u>	(IB)-134(PB)/2018	M/s. STP Limited Vs. M/s. Victoria Infratech Projects Pvt. Ltd.	U/s. 9 of (IBC)	02.04.2018	Cout I
<u>6</u>	(IB)-11(ND)2018	A-Square Marketing Vs. Global Fragrances Pvt. Ltd.	U/s 9 of IBC Code,2016	03.04.2018	Cout II
<u>7</u>	(IB)-151(ND)2018	Sh. Aadra Shrotriya Vs. ICFE Skills Solutions Pvt. Ltd.	U/s 9 of IBC Code,2016	03.04.2018	Cout II
<u>8</u>	(IB)-18(ND)2018	Jindal Diamonds Pvt. Ltd. Vs. Aarush Gems Pvt. Ltd.	U/s 9 of IBC Code,2016	03.04.2018	Cout II
<u>9</u>	(IB)-278(ND)/2018	M/s. Bearing House V/s. M/s. Mewar Hi-Tech Engineering Ltd.	U/s 9 of IBC Code,2016	03.04.2018	Cout II
<u>10</u>	(IB)-257(PB)/2018	Agarwal Coal Corporation Pvt. Ltd Vs. Facor Power Ltd	U/s. 9 of (IBC)	04.04.2018	Cout I
<u>11</u>	(IB)-256(PB)/2018	APL Apollo Tubes Ltd Vs. Omega Construction Equipment Pvt. Ltd.	U/s. 9 of (IBC)	04.04.2018	Cout I
<u>12</u>	(IB)-180(ND)2018	M/s. Siemens Healthcare Pvt. Ltd. V/s. M/s. Rockwell Industrial	U/s 9 of IBC Code,2016	04.04.2018	Cout II
<u>13</u>	(IB)-108(ND)2018	International Road Dynamics South Asia Pvt. Ltd. Vs. Oriental	U/s 9 of IBC Code,2016	04.04.2018	Cout II
<u>14</u>	(IB)-71(PB)/2018	CPM India sales & Marketing Pvt. Ltd Vs. Bharti Airtel Limited	U/s. 9 of (IBC)	05.04.2018	Cout I
<u>15</u>	(IB)-127(PB)/2018	M/s. Round The Clock Logistics Pvt. Ltd Vs. M/s. Deltronix India	U/s. 9 of (IBC)	05.04.2018	Cout I
<u>16</u>	(IB)-270(ND)2018	M/s. legal Imperials V/s. M/s. Micron Precision Screws Ltd.	U/s 9 of IBC Code,2016	05.04.2018	Cout II
<u>17</u>	(IB)-271(ND)2018	M/s. Synergy Property Development Services Pvt. Ltd.	U/s 9 of IBC Code,2016	05.04.2018	Cout II
<u>18</u>	(IB)-269(ND)2018	Mr. Jaydeep Shah & Ors. V/s. M/s. Spring Air Bedding Co. India Ltd.	U/s 9 of IBC Code,2016	05.04.2018	Cout II

19	(IB)-106(PB)/2018	M/s. Ahluwalia Contracts (India) Ltd. Vs. M/s. Umang Realtech Pvt.	U/s. 9 of (IBC)	02.04.2018	Cout I
20	(IB)-27(PB)/2018	Counfreedise Vs. Timex India Group Limited	U/s. 9 of (IBC)	02.04.2018	Cout I
21	(IB)-222(ND)2018	Nuvoco Vistas Corporation Ltd. Vs. Mihir Buildcom Pvt. Ltd.	U/s 9 of IBC Code,2016	02.04.2018	Cout II
22	(IB)-182(ND)2018	M/s. Vistoso V/s. M/s. Walter Johnson India Pvt. Ltd.	U/s 9 of IBC Code,2016	02.04.2018	Cout II
23	(IB)-200(PB)/2018	GH Cranes India Pvt Ltd Vs. Banaras Marbles & Granite Ltd	U/s.8 & 9 of (IBC)	04.04.2018	Cout I
24	(IB)-106(PB)/2018	M/s. Ahluwalia Contracts (India) Ltd. Vs. M/s. Umang Realtech Pvt.	U/s. 9 of (IBC)	02.04.2018	Cout I
25	(IB)-27(PB)/2018	Counfreedise Vs. Timex India Group Limited	U/s. 9 of (IBC)	02.04.2018	Cout I
26	(IB)-301(ND)/2018	M/s. Manshana Industriws Ltd. V/s. Instyle exports Pvt. Ltd.	U/s. 9 of IBC code,	03.04.2018	Cout II
27	(IB)-205(ND)2018	RS Ortho Technologies Vs. Adiva Hospitals Pvt. Ltd.	U/s 9 of IBC Code,2016	05.04.2018	Cout II
28	(IB)-298(ND)/2018	M/s. Captain Subodh Kumar Verma V/s. M/s. Air India Ltd.	U/s 9 of IBC Code,2016	05.04.2018	Cout II
29	(IB)-90(ND)2018	NHPC Ltd. Vs. BSES Yamuna Power Ltd.	U/s 9 of IBC Code,2016	05.04.2018	Cout II
30	(IB)-74(ND)2018	Bal Pratap SriKent Vs. Intergrated Caps Pvt. Ltd.	U/s 9 of IBC Code,2016	06.04.2018	Cout II
31	(IB)-255(ND)2018	M/s. Tricolite Electrical Industries Limited Vs. Bharat Heavy	U/s 9 of IBC Code,2016	06.04.2018	Cout II
32	(IB)-193(ND)2018	M/s. Kintech Synergy Pvt. Ltd. V/s. M/s. RRB Energy Ltd.	U/s 9 of IBC Code,2016	06.04.2018	Cout II
33	(IB)-194(ND)2018	M/s. Kintech Synergy Pvt. Ltd. V/s. M/s. Anandrao infrastructure Pvt.	U/s 9 of IBC Code,2016	06.04.2018	Cout II
34	(IB)-276(ND)/2018	M/s. LMB Suppliers V/s. M/s. Hindustan Paper Corporation Ltd.	U/s 9 of IBC Code,2016	06.04.2018	Cout II
35	(IB)-280(ND)/2018	V/s. M/s. Hindustan Paper Corporation Ltd.	U/s 9 of IBC Code,2016	06.04.2018	Cout II
36	(IB)-198(ND)2018	Ms. Tripat kaur Vs. Universal Buildwell Pvt. Ltd.	U/s 9 of IBC Code,2016	06.04.2018	Cout II
37	Appeal No. 194/252/PB/2018	Orien Structing and Design Pvt. Ltd Vs. Roc	252	04.05.2018	Cout I
38	Appeal No. 209/252/PB/2018	Ecowin Fenster Pvt. Ltd Vs. Roc	252	04.05.2018	Cout I
39	Appeal No. 91/252/ND/2018	Preah Renewable Energy Pvt. Ltd.	252	04.05.2018	Cout II
40	Appeal No. 206/252/ND/2018	Iris Tour and Travels Pvt. Ltd.	252	04.05.2018	Cout II

41	Appeal No. 105/252/ND/2018	Risin Commochities & Derivatives Pvt. Ltd.	252	05.04.2018	Cout II
42	Appeal No. 82/252/PB/2018	SSB Builtech Pvt Ltd Vs. ROC	252(1)	05.04.2018	Cout I
43	Appeal No. 83/252/PB/2018	AAC India Pvt Ltd Vs. ROC	252(3)	05.04.2018	Cout I
44	Appeal No. 26/252/PB/2018	R.M. Teleinfra Pvt. Ltd Vs. ROC	252	02.04.2018	Cout I
45	Appeal No. 43/252/PB/2018	M/s. Vasundhra Technologies (India) Pvt. Ltd Vs. Roc	252	02.04.2018	Cout I
46	Appeal No. 197/252/PB/2018	Jabhase Company Pvt Ltd. Vs. Roc	252	02.04.2018	Cout I
47	Appeal No. 46/252/PB/2018	Maninder Singh Sethi Vs. Roc	252	03.04.2018	Cout I
48	Appeal No. 198/252/PB/2018	M/s. Padmini EMT Turbo Elements Pvt. Ltd Vs. Roc	252	03.04.2018	Cout I
49	200/252(ND)/2018	Gupta Buildtech Engineers & Contractors Pvt. Ltd.	252	03.04.2018	Cout II
50	201/252(ND)/2018	M/s. Mil Mscriber Pvt. Ltd.	252	03.04.2018	Cout II
51	Appeal No. 45/252/PB/2018	ARM Infosoft Pvt. Ltd. Vs. ROC	252(3)	04.04.2018	Cout I
52	Appeal No. 25/252/PB/2018	Neil Hospitality Pvt. Ltd. Vs. ROC	252	04.04.2018	Cout I
53	Appeal No. 84/252/PB/2018	ILG Consultancy Services Pvt Ltd Vs. Roc	252	05.04.2018	Cout I
54	Appeal No. 196/252/ND/2018	Engineers Wizard Pvt. Ltd. Vs. ROC Delhi	252	02.04.2018	Cout II
55	310(ND)2017	M/s. Superior Technologies Pvt. Ltd.	252	02.04.2018	Cout II
56	Appeal No. 208/252/ND/2018	Square Corporate Services Pvt. Ltd.	252	03.04.2018	Cout II
57	Appeal No. 12/252/ND/2018	PS Buildwell Pvt. Ltd.	252	03.04.2018	Cout II
58	Appeal No. 207/252/ND/2018	Uniyal Cargo Movers Pvt. Ltd.	252	04.04.2018	Cout II
59	Appeal No. 226/252/ND/2018	M/s. Amro Overseas Pvt. Ltd.	252	04.04.2018	Cout II
60	Appeal No. 227/252/ND/2018	M/s. Silicon Dust Pvt. Ltd. & Ors.	252	04.04.2018	Cout II
61	Appeal No. 116/252/ND/2018	Kanodia Knits Pvt. Ltd.	252	04.04.2018	Cout II
62	Appeal No. 171/252/ND/2018	MK Fabtex Pvt. Ltd. & Ors.	252	06.04.2018	Cout II
63	Appeal No. 172/252/ND/2018	Altus Health Care Pvt. Ltd.	252	06.04.2018	Cout II
64	Appeal No. 87/252/ND/18	Subhag Traders Pvt. Ltd. Vs. ROC Delhi	252	06.04.2018	Cout II

65	Appeal No. 133/252/ND/2018	Soma Green Energy Pvt. Ltd.	252	06.04.2018	Cout II
66	Appeal No. 85/252/ND/2018	KPS Clinical Services Pvt. Ltd. Vs. ROC	252	06.04.2018	Cout II

The aforementioned matters shall be listed, accordingly.


(Nirmala Vincent)
Court Officer

Copy to:-

- 1 P.S to Hon;ble President, National Company Law Tribuna
- 2 Hon'ble Member, NCLT, New Delhi
- 3 Secretary, NCLT, New Delhi
- 4 Court Officers, NCLT, New Delhi
- 5 NCLT Web Site/ Notice Borad